

- (c) whether the Ministry has worked out schemes under the fund;
- (d) if so, the details thereof; and
- (e) the mechanism adopted to identify the persons who required assistance/support of the Government under the Nirbhaya funds?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) Government of India has set up a dedicated fund called Nirbhaya Fund for implementation of initiatives aimed at enhancing the safety and security of women in the country. As per the guidelines, Ministry of Women and Child Development is the nodal authority for appraisal of the schemes/proposals received under Nirbhaya Fund. The Empowered Committee (EC) which is an inter-Ministerial Committee has been constituted under the Chairmanship of Secretary, WCD (Nodal ministry) for appraising and recommending schemes/proposals by Ministries/Departments and State Governments under Nirbhaya Fund.

(c) to (e) Under the Nirbhaya Scheme, the Central Government Ministries/Departments and State Governments/UT Administrations sends proposals factoring in women safety issues in their sector within the public sphere and if appropriate the Empowered Committee appraises such proposals and recommends the same.

Ministry of Women and Child Development is implementing three schemes under Nirbhaya Fund, namely, One Stop Centre (OSC), Women Helpline (WHL) and Mahila Police Volunteer besides other projects received from various other Ministries/Departments/State Governments. One Stop Centres have been set up to facilitate access to an integrated range of services including medical, legal, and psychological support to women affected by violence to be funded through Nirbhaya Fund. The Scheme of Universalization of Women Helpline is intended to provide 24 hours immediate and emergency response to women affected by violence. Further, there is scheme for engagement of 'Mahila Police Volunteers' under the Nirbhaya Fund, in State/UTs who will act as a link between Police and Community and facilitate women in distress.

Children born in Swadhar Greh

2073. SHRI TIRUCHI SIVA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has prepared any statistics of children born in 'Swadhar Greh' and 'Short Stay Homes' in the country; and
- (b) whether Government has started and multi-care facilities for children born in destitute conditions, when they have no family support?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) No, Sir.

(b) The Ministry is executing a scheme namely ICPS (now “Child Protection Services”) for providing financial assistance to State Government/UT Administrations, on sharing pattern with the objective to create a safe and secure environment for overall development of children in need of care and protection. These include placement in Children Homes if there is no family to look after the said child, or sponsorship support if the child is living with family (financial support for education etc.) to ensure that their education can continue in an undisturbed manner. The programmes and activities at these CCIs *inter-alia* include age-appropriate education, access to vocational training, recreation, health care, counseling etc.

Schemes for empowerment of women in Himachal Pradesh

2074. SHRIMATI VIPLOVE THAKUR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the schemes being implemented for empowerment of women and development of children in the country;

(b) the details of proposals received and approved/lying pending for approval from Himachal Pradesh along with the amount of budgetary allocation made, funds allocated/released and utilisation thereunder during each of the last three years and the current year, scheme-wise;

(c) whether some schemes sanctioned by Government have not taken off in the State; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) to (d) The Ministry of Women and Child Development is implementing various schemes/programmes for empowerment of women and development of children across the country including Himachal Pradesh. The details of those schemes are as follows:

For Women empowerment:

- (i) Beti Bachao Beti Padhao (BBBP), a comprehensive programme is being implemented to address the declining Child Sex Ratio (CSR) and related issues of empowerment of women over a life-cycle continuum.
- (ii) Pradhan Mantri Matru Vandana Yojana (PMMVY), {erstwhile Maternity Benefit Programme} has been contributing towards better enabling